

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 29.03.2022 (TUESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 192 of 2022	Bankey Bihari Goyal Vs. Ambrane India Pvt. Ltd. & Anr.	Abhishek Anand	Ashok Juneja-R1
2.	Comp. App. (AT) (Ins) No. 294 of 2022  <b>(With Defects)</b>	Manoj Kumar Singh Vs. EBPL Ventures Pvt. Ltd.	Pooja M. Saigal	Prachi Johri Lakshya Sachdeva
3.	Comp. App. (AT) (Ins) No. 309 of 2022	Vivek Raheja Resolution Professional for Veekay Polycoats Ltd. Vs. State Bank of India & Anr.	Deep T. Bisht	
4.	Comp. App. (AT) (Ins) No. 310 of 2022	Pegasus Assets Reconstruction Pvt. Ltd. Vs. Panache Aluminium Extrusions Pvt. Ltd. through the Resolution Professional	Dinkar Singh	
5.	Comp. App. (AT) (Ins) No. 311 of 2022	Verinder Kumar Chhabra Vs. D R International Pvt. Ltd. & Anr.	Rajiv Singh	Anand M Mishra-R1 Pankaj Kr. Singhal-R2
6.	Comp. App. (AT) (Ins) No. 312 of 2022	Pramod Kumar Pathak Vs. Arfat Petrochemicals Pvt. Ltd.	Pankaj Jain	Henna George
7.	Comp. App. (AT) (Ins) No. 313 of 2022	Yogesh Goswami [Erstwhile Director of Mabsoot Buildhomes] Vs. L&T Finance Ltd. & Anr.	Ananvay Anandvardhan	Ajay Bhargava

8.	Comp. App. (AT) (Ins) No. 314 of 2022	Harso Steels Pvt. Ltd. Vs. Borkar Packaging Pvt. Ltd	Deep T. Bisht	
9.	Comp. App. (AT) (Ins) No. 315 of 2022	Lomash Slurrytech Pvt. Ltd. (Through Its Authorized Signatory) Vs. DSC Engineering Pvt. Ltd.	Vijay Mishra Bhuvan Arora	

**For Admission (After Notice)**

10.	Comp. App. (AT) (Ins) No. 526 of 2021 & I.A No 726 of 2022	Smt. Aruna Patel Vs. Punjab National Bank & Anr.	Arti Sharma	Ankit Raj Piyush Beniwal-R1 Amol Vyas-R2
11.	Comp. App. (AT) (Ins) No. 1040 of 2021	Canara Bank (erstwhile Syndicate Bank) Vs. Supreme Alloys Ltd. & Anr.	Abhishek Naik	Sameer Rohatgi Manohar Malik-R2
12.	Comp. App. (AT) (Ins) No. 1071 of 2021	PEC Ltd. Vs. Phulchand Exports Pvt. Ltd.	Krishan Kumar	Anando Mukherjee Kumar Anurag Singh Umang Mehta
13.	Comp. App. (AT) (Ins) No. 1088 of 2021  <b>(With Defects)</b>	Davinder Kumar Singhal Director (Power Suspended) of Medinnbelle Herbal Care Pvt. Ltd. Vs. Sanjay Kumar Chetwani & Anr.	Aditya Madaan	Harsh Gokhale Kunal Negi-R1 Gautam Singhal Santanu Kr. Samant-R2
14.	Comp. App. (AT) (Ins) No. 16 of 2022	Kartik Patel Vs. Punjab Renewable Energy System Pvt. Ltd. & Anr.	Akash Agarwal	K.D. Sharma-R1
15.	Comp. App. (AT) (Ins) No. 174 of 2022	Umeshwar Prasad Singh Ex-Director (Kumar Distributors Pvt. Ltd) Vs. Micromax Infomatics Ltd. & Ors.	Arvind Kr. Gupta	Mudit Sharma Snigdha Sharma-R1 Kamall Ahuja-R2 & R3
16.	Contempt Case (AT) No. 21 of 2021 in Comp. App. (AT) (Ins) No. 909 of 2019	Aarti Securities Services Vs. Sarita Vishal	Priyanshu Upadhyay	

**For Hearing**

<b>17.</b>	Comp. App. (AT) (Ins) No. 739 of 2018	Kishore Shanker Signapurkar Vs. Prime Soles & Anr.	Manu Yadav	Tushar Parashar-R1 Kunal kohli (R2)
<b>18.</b>	Comp. App. (AT) (Ins) No. 931 of 2021	Posco India Pune Processing Center Pvt. Ltd. Vs. Dhaval Jitendra Kumar Mistry Resolution Professional Of M/S Poggenamp Nagarsheth Powertronics Pvt. Ltd. & Ors.	M V Kini	Atul Sharma-R1 Anushree Kapadia-R2
<b>19.</b>	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2 Kushagra Bansal

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

<b>20.</b>	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)  <b>(PH)</b>	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.  <b>With</b>	PremaPriyadarshini	R.D. Makheeja V. B. Arya
<b>21.</b>	Contempt Case (AT) (MRTP) No. 05/2017 In Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)  <b>(PH)</b>	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya
<b>22.</b>	Comp. App. (AT) (Ins) No. 422 of 2021  <b>(PH)</b>	Ranasaria Poly Pack Pvt. Ltd. Vs. Uniworld Sugars Pvt. Ltd. & Anr.  <b>With</b>	Archi Agarwal Sahil Tagotra	Abhishek Anand Viren Sharma-R1 Mandeep Kalra Paras Mohon Sharma Srishti Tiwari

<b>23.</b>	Comp. App. (AT) (Ins) No. 741 of 2021  <b>(PH)</b>	Simbhaoli Sugars Ltd. Vs. Pramod Kumar Sharma, Resolution Professional of Uniworld Sugars Pvt. Ltd. & Ors.	Rachit Batra	G.P. Madaan Abhishek Anand Viren Sharma-R1 Pramod K. Sharma-RP Mandeep Kalra-R3
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**By order of Hon'ble Chairperson**  
**-sd/-**  
**Registrar**